

1	2	3	4	5	6
26.	Uttar Pradesh	92	77	83	482.72
27.	Uttarakhand	10	08	19	80.77
28.	West Bengal	315	398	398	355.83
Union Territories					
29.	Andaman and Nicobar Islands	03	04	03	36.45
30.	Chandigarh	31	78	46	153.31
31.	NCT of Delhi	11	13	11	251.16
32.	Daman and Diu and Dadar and Nagar Haveli	10	12	13	41.31
33.	Lakshadweep	01	01	01	40.87
34.	Pudhucherry	24	14	05	46.92
TOTAL		1041	1130	1178	4962.75

Maintenance and renovation of forts and monuments in Rajasthan

†1740. SHRI ASHK ALI TAK: Will the Minister of CULTURE be pleased to state:

(a) the details of funds sanctioned by the Centre for the maintenance and renovation of protected forts, havelis and monuments in Rajasthan in the year 2012-13; and

(b) whether the sanctioned amount has been utilized; if not, the reasons therefor?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) and (b) There are 162 protected monuments of Archaeological Survey of India (ASI) in Rajasthan including forts and havelis. The allocation of funds for their conservation for the current financial year is Rs. 4.35 crores out of which Rs. 4.16 crores have been utilised upto 28th February, 2013. The remaining amount will be utilized in this month for the conservation works in progress.

†Original notice of the question was received in Hindi.

Renovation of ancient forts and temples

1741. SHRI DHIRAJ PRASAD SAHU: Will the Minister of CULTURE be pleased to state:

(a) whether many ancient forts and temples situated in various States are in dilapidated condition;

(b) if so, the State-wise details thereof; and

(c) the concrete steps taken by Government for renovation of such forts and temples in the country?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) to (c) No Sir. The protected monuments under the Archaeological Survey of India (ASI) in various States including ancient forts and temples are in a fairly good condition of preservation. The conservation work of them is attended to regularly depending upon the need at a particular site.

The XIIIth Finance Commission has recommended a grant of Rs. 1454.00 crore to 21 State Governments for the development of Heritage and Culture for the award period 2011-2015.

Illumination of monuments in Delhi

1742. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of CULTURE be pleased to state:

(a) whether the public is permitted to enter at night to witness illuminated monuments like Qutab Minar to really enjoy this grandeur from within this Archaeological Survey of India (ASI) protected site;

(b) if not, what is the point of illuminating the ASI protected sites if the monuments closes after sunset;

(c) the other ASI protected sites in Delhi which were approved for illumination coinciding the Commonwealth Games; and

(d) whether all these sites are illuminated currently?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) and (b) The public is permitted to enter and witness the illumination of Qutub Minar, a centrally protected monument from 7.00 pm to 10.00 p.m. on all days except holidays. The following illuminated monuments can be viewed by the public from outside.